## CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1558/99

New Delhi this the 25th day of January, 2000.

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE-CHAIRMAN

- 1. Iswar s/o Sh. Ram Karan
- 2. Chottey s/o Sh. Kalyan
- 3. Ramji Lal s/o Sh. Narain
- 4. Durga s/o Sh. Panna

1.1

- 5. Bhagwan Shai s/o sh. Khaniya
- 6. Khaniya s/o Sh. Narain R/o C/o RZ-836 Gali No.17A, Sadh Nagar, Palam Colony, New Delhi.

... Applicants

(By Advocate Shri Yogesh Sharma)

-Versus-

- Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
- The Divisional Railway Manager, Northern Railway, Jaipur (Raj).

... Respondents

(By Advocate Shri R.P. Aggarwal)

## ORDER (ORAL)

applicants were initially engaged casual labourers in 1991 under P.W.I. Bandikui various dates during 1991 and 1992. But Subsequently they were disengaged. Their names were listed in Live Casual Labour Register but the concerned authorities are engaging the junionato the applicants, ignoring the applicants contrary to the Scheme under which the applicants have been enrolled in the Casual Labour Register. It is also submitted the applicants that they have submitted a representation dated 4.1.99 to the Divisional Railway Manager, Western Railway, Jaipur, requesting for re-engagement, but it has not been considered so far.



2. Heard the learned counsel for the applicant and the respondents.

- 3. The grievance of the applicants appears to be a question of fact and there is no material available in this case to hold that the respondents had engaged junior to the applicants. However, since a representation has been made on 4.1.99, I direct the Divisional Railway Manager, Western Railway, Jaipur to consider the said representation and dispose of the same within three months from the date of receipt of a copy of this order.
- 4. With this direction the O.A. is disposed of. No costs.

Baiagapala Raddy)

(V. Rajagopala Reddy)
Vice-Chairman (J)

'San.'